

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101238/2016	Jayarajan Ramakrishnan Vs Mr. Vinod G. Yadav	Ex-parte evidence
2	SUMMARY CIVIL SUIT 100467/2018	Samruddhi Santosh More Vs 1. Mohnish Kashinath Gaikwad 2. M/s. Bhagwati Heights 3. Bhogilal Ora 4. Manjibhai Patel	Ex-parte evidence
3	SUMMARY CIVIL SUIT 100857/2018	Jeevandeep Prakashan Pvt Ltd Vs Mr. Pritesh Jayanti Patel	Ex-parte evidence
4	SUMMARY CIVIL SUIT 100972/2018	Dadar Vidarbh Vaibhav Mandir Trust Vs Mr. Pramod Parmar	Ex-parte evidence
5	SUMMARY CIVIL SUIT 101012/2018	Mr. Chintan Nitin Kothari Vs Smt. Namrata Rajendra Divekar	Ex-parte evidence
6	SUMMARY CIVIL SUIT 101075/2018	M/s. Bitumen Coproation (India) Pvt Ltd Vs M/s. Adnan Construction Pvt Ltd	Ex-parte evidence
7	SUMMARY CIVIL SUIT 101082/2018	Shri Vikas Chandrapratap Singh Vs Supreme Infrasturcture	Ex-parte evidence
8	SUMMARY CIVIL SUIT 101121/2018	M/s. Real Time Interactive Media Pvt Ltd Vs M/s. Space Siddhi Homes	Ex-parte evidence
9	SUMMARY CIVIL SUIT 100906/2019	Jyoti Datta Wagh Vs Amar Bhaskar Pethare	Ex-parte evidence

